

**Baryter Mine at Rajupalle in
Cuddappah District (Andhra)**

1897. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to refer to reply given to Starred Question No. 386 on 22nd November 1957 and state:

(a) when the Baryter Mine at Rajupalle Village (Cuddappah District of Andhra Pradesh) was last inspected before September, 1957;

(b) if so, who inspected the mine; and

(c) what were his findings?

The Deputy Minister of Labour (Shri Abid Ali): (a) The mining operations at the Baryter mine commenced only on the 23rd September, 1957. There was therefore no occasion for the Mines Inspectorate to inspect it before September 1957.

(b) and (c). Do not arise.

**Sindri Fertilizers and Chemicals
Factory**

1898. Shri P. L. Barupal: Will the Minister of Commerce and Industry be pleased to state the number of graduate and non-matric apprentices being trained at Sindri Fertilizers and Chemicals Factory?

The Minister of Commerce and Industry (Shri Morarji Desai):
Graduate Apprentices: 140

Trade Apprentices (Non-matric): 96

**Industries in Marathwada region of
Bombay**

1899. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

(a) the amount invested on industries in the public and private sector in the Marathwada region of Bombay during the first year of the Second Five Year Plan; and

(b) the amount proposed to be invested during the remaining period of Second Five Year Plan?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) and (b). No statistics regarding investment in particular regions of States are maintained. The Second Five Year Plan of the Bombay State which includes the Marathwada region provides for an amount of Rs. 83.07 lakhs for the development of large and medium scale industries and Rs. 816.03 lakhs for the development of Village and Small Scale industries. The location of public sector projects is decided on several factors. While sanctioning new industrial schemes under the Industries (Development and Regulation) Act, 1951, along with several other factors such as the utility and technical soundness of the schemes, regional considerations are borne in mind and an endeavour is made to disperse industries to different regions on the basis of (i) availability of raw materials, (ii) supply of water and electric power, (iii) transport facilities, and (iv) proximity to consuming markets.

Labour Officers

1900. Shri Ignace Beck: Will the Minister of Labour and Employment be pleased to state:

(a) whether there were any vacancies in the posts of Labour Officers during the year 1956-57;

(b) if so, the number of posts advertised and the number of vacancies reserved for Scheduled Tribes;

(c) whether any Scheduled Tribes candidates were interviewed;

(d) if so, their number and the place they belonged to; and

(e) the result of the interview?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) 14 posts of Labour Officers were advertised by the Union Public Service Commission in October 1956 of which two were reserved for Scheduled Tribes. Our requirement was subsequently raised to 36 and out